

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III Floor, Arera Hills**

**Date: 12<sup>th</sup> December, 2014**  
**TIME:10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE MR. P.S. RAO EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 333/2014	Choudhary yashwant Singh Vs. State of M.P. & 3 Ors.	Dr. M.S. Kachhawa Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 62/2013	Som Distilleries Pvt. Ltd. Vs. M.P State Bio Diversity Board. & 2 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. for R-3 ,4 Mr. N.C. Das, Adv. for R-2 Mr. Deepesh Joshi, Adv. for R-1	
3.	Original Application No. 63/2013	Associated Alcohols & Breweries Ltd. Vs. M.P State Bio Diversity Board. & 2 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. for R-3 Mr. N.C. Das, Adv. for R-2 Mr. Deepesh Joshi, Adv. for R-1	
4.	Original Application No. 64/2013	Regent Beers And Wines Ltd. Vs. M.P State Bio Diversity Board. & 2 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. for R-3 Mr. N.C. Das, Adv. for R-2 Mr. Deepesh Joshi, Adv. for R-1	
5.	Original Application No. 65/2013	Mount Everest Vs. M.P State Bio Diversity Board. & 2 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. for R-3 ,4 Mr. N.C. Das, Adv. for R-2 Mr. Deepesh Joshi, Adv. for R-3,4	
6.	Appeal No. 06/2013	Agro Solvent Vs. M.P. State Bio Diversity & 2 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. for R-3 ,4 Mr. N.C. Das, Adv. for R-2 Mr. Deepesh Joshi, Adv. for R-3,4	
7.	Appeal No. 03/2013	Lilasons Breweries Limited Vs M.P State Bio Diversity Board.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. for R-3 ,4 Mr. N.C. Das, Adv. for R-2 Mr. Deepesh Joshi, Adv. for R-3,4	
8.	Appeal No. 07/2013 M.A. No. 343/14	Ruchi Soya Industries Vs M.P. State Bio Diversity Board	Mr. Ajay Gupta, Adv. Mr. Deepesh Joshi Adv. for R-1 Mr. N.C. Das Adv for R-2 Mr. Sachin K. Verma, Adv. for R- 3	

9.	Original Application No. 67/2013 M.A. No. 94/13	M.P Beer Products Ltd. Vs. M.P State Bio diversity	Mr .Ajay Gupta, Adv.  Mr. Deepesh Joshi, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-3	
10	Appeal No. 02 /2014	Great Galleon Limited Vs. M.P. State Biodiversity Board& Three Others	Mr. Ajay Gupta Adv.  Mr. Deepesh Joshi Adv. for R-1 Mr. N.C. Das Adv for R-2	
11	Appeal No.01/2014	Dabur India Ltd. Vs. M.P State Bio diversity Board.	Mr. Ajay Gupta, Adv.  Mr. Deepesh Joshi, Adv. for R-1	
12	Original Application No. 46/2014	Gwalior Alcobrew Private Ltd. Vs. M.P. State Biodiversity Board &2 Ors.	Mr. Ajay Gupta. Adv.  Mr. Deepesh Joshi, Adv. for R-1	
13	Original Application No. 47/2014 (M.A. No.209/14) (M.A. No.344/14)	Sanwaria Agro Oils Ltd. Vs. M.P. State Biodiversity Board &3Ors.	Mr. Ajay Gupta. Adv. Mr. Deepesh Joshi, Adv.for R-1 Mr. Dharamveer Sharma Adv. for R-2,3	
14	Original Application No.136/2014	M/s Som Distilleries & Breweries Pvt. Ltd. Vs. MP State Biodiversity Board & Ors.	Mr. Ajay Gupta, Advocate Mr. Deepesh Joshi, Adv.for R-1 Mr. Dharamveer Sharma Adv. for R-2	
15	Original Application No. 150/2014	Babu Lal Jajoo Vs. State of Rajasthan & 3Ors.	Mr. Lokendra Singh Kachhawa Adv.	
16	Original Application No. 318/2014 (CZ)	Babulal Jajoo Vs. State of Rajasthan&5Ors.	Dr. M.S. Kachhawa Adv. Mr. Avtar Singh Adv.	
17	Appeal No. 10/2013 (M.A. No 607/14)	Bhagat Ram Sahu & Ors. Vs. Union of India & 5Ors.	Mr. Sudha Bhardwoj, Advocate Ms. Parul Bhadoria , Adv. for R-3 for Mr. Purushaindra Kaura Adv. Mr. S.S. Chouhan Adv. For R-3,4 Mr. OM.S . Sheivastava Adv. For MOEF Mr. Dharamveer Sharma Adv. For R-5	
<b>FOR COMPLIANCE</b>				
18	Original Application No. 130/2013	Gulab Meena Vs. State of Rajasthan & 5 Ors.	Mr. Dharmendra Sharma, Adv. Counsel for - Applicant Mr. Sandeep Singh, Adv. Mr. S.K. Verma Adv.	
19	Original Application No. 119/2013	Villagers of Village Doongri Khurd Vs. State of Rajasthan	Mr. Sandeep Singh, Adv. for R-1,& R.P.C.B:	